

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.891 OF 1999.

DATE OF ORDER:16-6-1999

BETWEEN:

M.Lakshmi Narayana Sarma.Applicant

a n d

1. The Senior Superintendent of
Post Offices, Nellore District,
Nellore.

2. The Sub.Divisional Inspector(Posts),
Nellore West Sub Division,
Nellore.

.....Respondents

COUNSEL FOR THE APPLICANT :: Mr.P.Venkata Rao

COUNSEL FOR THE RESPONDENTS :: Mr.Ms.Shyama

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.P.Venkata Rao, learned Counsel for the
Applicant and none for the Respondents.

2. The applicant submits that he was appointed on
8-5-1997 as EDDA on the superannuation of the regular
EDDA, and posted at Sub Post Office, Patur, Nellore
District. It is stated that he was forcibly removed
from service without any reason. No date of his
removal has been shown. Neither any removal order is
enclosed. The applicant submits that, he has been

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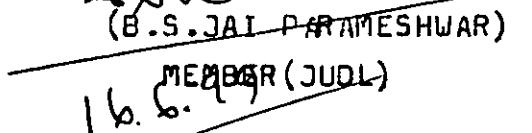
working for 1½ years without any bad remarks from his Superiors or from the villagers of that Sub-Post Office.

3. This OA is filed praying for a direction to the respondents to consider the case of the applicant for appointment to the post of E.D.Packer in the existing vacancy, Trunk Road, Nellore, Nellore District.

4. The applicant, if so advised, may submit an application as and when applications were called for the said post of E.D.Packer. Then the Respondent No.1, ^{the applicant} _{his application} if he submits, his case shall be considered in accordance with the law.

5. With the above direction, the OA is disposed of at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)

16. 
MEMBER (JUDL)


(R.R. RANGARAJAN)

MEMBER (ADMN)

DATED: this the 16th day of June, 1999

Dictated to steno in the Open Court

DSN


Duly
verified

